

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/3862/2026 BLAPL/1323/2026	OMM PRAKASH SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000115/2025
2	D-BLAPL/3880/2026 BLAPL/1324/2026	MINU BARDHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /78 /2024 SPECIAL JUDGE,GAJAPATI(Gajapati) Spl/0000056/2024
3	D-BLAPL/3867/2026 BLAPL/1325/2026	RAJU @ BALARAM NAYAK VS STATE OF ODISHA	APARESH BHOI VS	NAIKANI-DIHI /44 /2025 A.D.J.,BHADRAK(Bhadrak) ST/0000166/2025
4	D-BLAPL/3875/2026 BLAPL/1326/2026	NIRANJAN MAJHI VS STATE OF ODISHA	GOKULANANDA SAHU VS	SINAPALI /159 /2023 ADDL. DIST. AND SESSIONS JUDGE,KH ST/0000105/2023
5	D-BLAPL/3885/2026 BLAPL/1327/2026	GANESH ROUT VS STATE OF ODISHA	PARSURAM PANDA VS	BHANDARIPOKHARI /14 /2026 J.M.F.C. II BHADRAK(Bhadrak) GR/0000011/2026
6	D-BLAPL/3878/2026 BLAPL/1328/2026	SAHARUKHAN PALO @ SHARUKH PAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PADMAPUR /50 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000069/2024
7	D-BLAPL/3886/2026 BLAPL/1329/2026	AKSHAYA KUMAR PRADHAN VS STATE OF ODISHA	PARSURAM PANDA VS	JASHIPUR /147 /2025 A.D.J.,KARANJIA(Mayurbhanj) Spl/0000012/2025
8	D-BLAPL/3915/2026 BLAPL/1330/2026	TUNI SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTINANDA /293 /2025 SPECIAL JUDGE ASKA(Ganjam) Spl/0000016/2025
9	D-BLAPL/3901/2026 BLAPL/1331/2026	ANITA SINGH VS STATE OF ODISHA	RAKESH KUMAR DAS VS	SAMBALPUR TOWN /142 /2025 1ST A.D.J., SAMBALPUR(Sambalpur) TR/0000018/2024
10	D-BLAPL/3904/2026 BLAPL/1332/2026	G. SURENDRA KUMAR REDDY VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	DHARAKOT PS /383 /2025 A.D.J.,ASKA(Ganjam) ST/0000017/2026
11	D-BLAPL/3920/2026 BLAPL/1333/2026	SUSHANTA KANHAR VS STATE OF ODISHA	RAJJEET ROY VS	BOUDH /7 /2026 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000004/2026

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12	D-BLAPL/3930/2026 BLAPL/1334/2026	AJAY KUMAR SAHOO @ AJU VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	MANCHESWAR P.S. /636 /2025 A.D.J.,BHUBANESWAR(Khordha) TR/0000643/2025
13	D-BLAPL/3932/2026 BLAPL/1335/2026	SAILESH NISHAD VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	G.R.P.S.,SAMBALPUR /160 /2025 DISTRICT & SESSIONS JUDGE,SAMBALPUR TR/0000179/2025
14	D-BLAPL/3933/2026 BLAPL/1336/2026	JOHAN MANGALI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	DARINGBADI /92 /2025 SPECIAL JUDGE (POCSO), PHULBANI(Khordha) Spl/0000036/2025
15	D-BLAPL/3934/2026 BLAPL/1337/2026	PADMABATI DIGAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTINANDA /293 /2025 SPECIAL JUDGE ASKA(Ganjam) Spl/0000016/2025
16	D-BLAPL/2766/2026 BLAPL/1338/2026	PETULU @ RANKANIDHI @ SURAJ MALIK VS STATE OF ODISHA	SK. ZAFARULLA VS	BANSADA /364 /2024 DISTRICT & SESSIONS JUDGE,BHADRAKALINGAPUR ST/0000160/2025
17	D-BLAPL/3807/2026 BLAPL/1339/2026	AYUSH MOHANTY VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	BARANGA /39 /2026 J.M.F.C.(II),CUTTACK(Cuttack) GR/0000096/2026
18	D-BLAPL/3748/2026 BLAPL/1340/2026	KANHA @ MRUTYUNJAYA PANIGRAHI VS STATE OF ODISHA	AYUSH PATNAIK VS	NACHUNI /110 /2025 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) GR/0000207/2025
19	D-BLAPL/2175/2026 BLAPL/1341/2026	MANORANJAN RAY VS STATE OF ODISHA	SUJIT KUMAR DAS VS	ED, BHUBANESWAR /8 /2016 PRESIDING OFFICER, DESIGNATED COURT CT/0000005/2016
20	D-BLAPL/3969/2026 BLAPL/1342/2026	DILLIP KUMAR JENA VS STATE OF ODISHA	DEVASHIS PANDA VS	RENGALI (SAMBALPUR) /219 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000127/2025
21	D-BLAPL/2632/2026 BLAPL/1343/2026	HIMANSHU NAIK VS STATE OF ODISHA	DUSHMANTA SAHOO VS	GOSANINUAGAM /364 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000060/2025
22	D-BLAPL/1807/2026 BLAPL/1344/2026	SK. AZAD VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SPECIAL CRIME UNIT /14 /2023 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000576/2023
23	D-BLAPL/3116/2026	ASISH KUMAR DAS @ ASHISH KUMAR DAS	SANJIB KUMAR BHANJADEO	BASTA /488 /2025

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	BLAPL/1345/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000369/2025
24	D-BLAPL/3849/2026 BLAPL/1346/2026	PURNA CHANDRA KISHAN VS STATE OF ODISHA	ANITA DASH VS	BONAI /181 /2024 SPECIAL JUDGE (POCSO), SUNDARGARH Spl/0000099/2024
25	D-BLAPL/3857/2026 BLAPL/1347/2026	BHAJAN PUTEL VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	KANTABANJI /356 /2025 J.M.F.C.,KANTABANJI(Balangir) GR/0000653/2025
26	D-BLAPL/508/2026 BLAPL/1348/2026	DILLIP DIGAL VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/000032/2025
27	D-BLAPL/2660/2026 BLAPL/1349/2026	AJIT NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	SARANAKUL /229 /2025 A.D.J.,ODAGAON(Nayagarh) Spl/0000025/2025
28	D-BLAPL/2666/2026 BLAPL/1350/2026	SURESH @ SOUMYARANJAN JENA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	SARANAKUL /229 /2025 A.D.J.,ODAGAON(Nayagarh) Spl/0000025/2025
29	D-BLAPL/3266/2026 BLAPL/1351/2026	SAUMYARANJAN SAMAL VS STATE OF ODISHA	MANOJ OJHA VS	BAISINGA /352 /2025 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000173/2025
30	D-BLAPL/3225/2026 BLAPL/1352/2026	SAMIR NAIK VS STATE OF ODISHA	ASHIS KUMAR DAS VS	BARAMBA /413 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000227/2025
31	D-BLAPL/3897/2026 BLAPL/1353/2026	NETRANANDA PRADHAN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BOUDH /336 /2024 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000085/2024
32	D-BLAPL/3935/2026 BLAPL/1354/2026	GANAPATI PADHAN VS STATE OF ODISHA	ABHILASH MISHRA VS	SUBALAYA /240 /2023 A.D.J.,SONEPUR(Sonepur) SC/0000030/2024
33	D-BLAPL/3937/2026 BLAPL/1355/2026	KHAGAPATI MAJHI @ GANARAM MAJHI @ GANA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHARIAR /232 /2023 ADDL. DIST. AND SESSIONS JUDGE,KHARIAR ST/0000107/2023
34	D-BLAPL/3938/2026 BLAPL/1356/2026	PURNA BHOI @ PURNA CHANDRA BHOI VS	BHABANI SHANKAR DASPARIDA VS	SINAPALI /59 /2024 ADDL. DIST. AND SESSIONS JUDGE,KHARIAR

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35	D-BLAPL/3941/2026 BLAPL/1357/2026	STATE OF ODISHA KAMLESH NISHAD VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	ST/0000092/2024 G.R.P.S.,SAMBALPUR /160 /2025 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000179/2025
36	D-BLAPL/1257/2026 BLAPL/1358/2026	STATE OF ODISHA RAKESH PADHAN VS STATE OF ODISHA	ANSHUMAN PANDA VS	BOLANGIR SADAR /291 /2025 2ND A.D.J., BALANGIR(Balangir) Spl/0000018/2025
37	D-BLAPL/4002/2026 BLAPL/1359/2026	STATE OF ODISHA TRILOCHAN @ RAHUL SIKI VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH /630 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0001680/2025
38	D-BLAPL/39195/2025 BLAPL/1360/2026	STATE OF ODISHA SUVENDU PRADHAN VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	KHANDAGIRI P.S. /738 /2025 SPECIAL JUDGE, (C.B.I.-II),BHUBANESW CT/0001934/2025
39	D-BLAPL/2729/2026 BLAPL/1361/2026	STATE OF ODISHA BIKY @ ABHINASH SAHOO VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	BERHAMPUR CYBER CRIME /38 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001336/2025
40	D-BLAPL/3841/2026 BLAPL/1362/2026	STATE OF ODISHA MITU @ RATNAKAR BHOI VS STATE OF ODISHA	RAJIB BIHARI MISHRA VS	CHANDANPUR /258 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000029/2025
41	D-BLAPL/3979/2026 BLAPL/1363/2026	STATE OF ODISHA RABINDRA @ RABI DEHURY @ RABI HURY VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	JARAPADA /36 /2026 SPECIAL JUDGE,ANGUL(Anugul) Spl/0000010/2026
42	D-BLAPL/3980/2026 BLAPL/1364/2026	STATE OF ODISHA LAMBODARA DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /550 /2025 A.D.J.,JALESWAR(Baleshwar) Spl/0000032/2025
43	D-BLAPL/3985/2026 BLAPL/1365/2026	STATE OF ODISHA NOOR ISLAM SEKH VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	RAIKIA /2 /2026 SPECIAL JUDGE (VIGILANCE), PHULBA CT/0000017/2026
44	D-CMAPL/3561/2026 CMAPL/15/2026	STATE OF ODISHA KANCHAN MUDULI VS RABINDRA BARAL	ADV. VS	// () //
45	D-CMAPL/4823/2026 CMAPL/16/2026	STATE OF ODISHA VS RANJAN KUMAR DALABEHERA	MANAS RANJAN MOHANTY,A.G.A VS	// () //

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46	D-CMP/4772/2026 CMP/267/2026	SK NIZAMUDDIN ALI VS RAJESH BAXLA	SUNIL KUMAR PANDA VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsu CS/000008/2014
47	D-CMP/5353/2026 CMP/268/2026	DILLIP KUMAR SAMANTARAY VS ODISHA AGRICULTURAL OVERSEERS ASSOCIATION, BHUBANESWAR	RAJJEET ROY VS	// CIVIL JUDGE (JD),BHUBANESWAR(Kho CS/0000280/2026
48	D-CMP/4481/2026 CMP/269/2026	PRAKASH KUMAR ROUTRAY VS BIRANCHI NARAYAN KHUNTIA	BUDHIRAM DAS VS	// 2ND A.D.J.,PURI(Puri) TA/000067/2001
49	D-CMP/5086/2026 CMP/270/2026	DHIRENDRA NARAYAN DAS VS SACHINDRA NARAYAN DAS	AKSHAYA KUMAR SAHOO VS	// A.D.J.,KARANJIA(Mayurbhanj) RFA/000006/2016
50	D-CMP/5053/2026 CMP/271/2026	PRANATI BALIARSINGH VS BASANT@BASANTI MANJARI BARIK	PITAMBAR PANDA VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kho CS/0001040/2020
51	D-CMP/3524/2026 CMP/272/2026	MAYA MOHANTY VS SARBESWAR MOHANTY	MAHESWAR MOHANTY VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) CS/0000038/2013
52	D-CMP/5037/2026 CMP/273/2026	KUNJA GURU VS BISWANATH GURU	TANMAY MISHRA VS	// CIVIL JUDGE (SD),KAMAKSHYANAGAR CS/0000168/2023
53	D-CONTC/4041/2026 CONTC/879/2026	LAXMI GIDHI VS INDRAMANI TRIPATHY, I.A.S	ADV. VS	// () //
54	D-CONTC/4051/2026 CONTC/880/2026	CHANDRA MAJHI VS INDRAMANI TRIPATHY, I.A.S	ADV. VS	// () //
55	D-CONTC/4063/2026 CONTC/881/2026	PRADEEP KUMAR BARIK VS DEO RANJAN KUMAR SINGH, ADDL. CHIEF SEC., REVENUE AND DISASTER MANAGEMENT DEPT., GOVT. OF ODISHA	ADV. VS	// () //
56	D-CONTC/4114/2026 CONTC/882/2026	LILIMA BEHERA VS S.N.GIRISH, SEC., P.R AND DRINKING WATER DEPT., BHUBANESWAR	ADV. VS	// () //
57	D-CONTC/4125/2026	SURENDRA PRASAD JENA	ADV.	//

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	CONTC/883/2026	VS DR. BASANT KUMAR NAYAK, DEO, BALESOE	VS	0 //
58	D-CONTC/4387/2026 CONTC/884/2026	PREMALATA DAS VS RAJALAXMI NAYAK,OAS A(J.B), ZONAL DEPUTY COMMISSIONER ,BMC,BHUBANESWAR	ADV VS	// 0 //
59	D-CONTC/4505/2026 CONTC/885/2026	RANJIT KUMAR SWAIN VS ARVIND KUMAR, I.A.S	DR.PURUSOTTAM CHULI VS	// 0 //
60	D-CONTC/4570/2026 CONTC/886/2026	RAGHUNATH MISHRA VS SATYABRATA SAHOO, SEC. TO GOVT OF ODISHA, DEPT. OF HOME, BHUBANESWAR	ISRAIL KHAN VS	// 0 //
61	D-CONTC/4606/2026 CONTC/887/2026	AJIT KUMAR PRADHAN VS DEO RANJAN KUMAR SINGH, ADDL. CHIEF SEC., GOVT. OF ODISHA	ADV. VS	// 0 //
62	D-CONTC/4610/2026 CONTC/888/2026	PARSURAM PRADHAN VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0 //
63	D-CONTC/4628/2026 CONTC/889/2026	AJIT KUMAR PRADHAN VS DEO RANJAN KUMAR SINGH, ADDL. CHIEF SEC., GOVT. OF ODISHA	ADV. VS	// 0 //
64	D-CONTC/4638/2026 CONTC/890/2026	BIJAY BHASKAR BEHERA VS BASANTA KUMAR NAYAK, D.E.O. CUM DIST. PROJECT COORDINATOR, BALASORE	ADV. VS	// 0 //
65	D-CONTC/4651/2026 CONTC/891/2026	MANAGING COMMITTEE OF ACHYUTA NANDA HIGH SCHOOL, DHANPUR VS DR.N.THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
66	D-CONTC/4652/2026 CONTC/892/2026	PRAKASH CHANDRA LENKA VS DIBYA JYOTI PARIDA, IAS	ADV. VS	// 0 //
67	D-CONTC/3390/2026 CONTC/893/2026	BANAMALI SAHOO VS SANKALPA SWASTIK SAHOO, SUB COLLECTOR CUM SUB. DIVISIONAL MAGISTRATE, KHORDHA	JYOTI PATNAIK VS	// 0 //
68	D-CONTC/4661/2026 CONTC/894/2026	ABHIRAM MALL VS	ADV. VS	// 0

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69	D-CONTC/4663/2026 CONTC/895/2026	GIRISH S.N., I.A.S RAMESH CHANDRA CHAND VS	ADV. VS	// // ()
70	D-CONTC/4667/2026 CONTC/896/2026	GIRISH S.N., I.A.S MAHLAR RAGINI PRADHAN VS	ADV. VS	// // ()
71	D-CONTC/4670/2026 CONTC/897/2026	GIRISH S.N., I.A.S SIMANCHALA BISOYI VS	ADV. VS	// // ()
72	D-CONTC/4698/2026 CONTC/898/2026	GIRISH S.N., I.A.S ASHOK KUMAR DAS VS	ADV. VS	// // ()
73	D-CONTC/4701/2026 CONTC/899/2026	GIRISH S.N., I.A.S BIJAYA KUMAR ROUT VS	ADV. VS	// // ()
74	D-CONTC/4704/2026 CONTC/900/2026	GIRISH S.N.,I.A.S. SHREE BALAJI ENGICONS LTD. (SBEL), JHARSUGUDA VS	SUVENDU KUMAR SETHY VS	// // ()
75	D-CONTC/4702/2026 CONTC/901/2026	SHUBHA SARMA , IAS TABHA SAHOO VS	ADV. VS	// // ()
76	D-CONTC/4729/2026 CONTC/902/2026	GIRISH S.N., I.A.S KAMALINI DHAL VS	ADV. VS	// // ()
77	D-CONTC/4763/2026 CONTC/903/2026	SOURAV CHAKRABARTY, OAS, SUB COLLECTOR, BHADRAK BRUNDABAN DASH VS	SIDDHANT SARANGI VS	// // ()
78	D-CONTC/4779/2026 CONTC/904/2026	RASMITARANI TARASIA, SECRETARY, ODISHA STATE HOUSING BOARD,BHUBANESWAR NIRUPAMA MISHRA VS	ADV. VS	// // ()
79	D-CONTC/4782/2026 CONTC/905/2026	BALAMAKUNDA BHUYAN, OAS (SS) KUMUDINI BASTIA VS SUBRAT KUMAR PANDA, IAS	SUKANTA KUMAR MISHRA VS	// // () //

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80	D-CONTC/4796/2026 CONTC/906/2026	NAROTTAM JENA VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //
81	D-CONTC/4813/2026 CONTC/907/2026	BAIRAGI CHARAN SINGH VS ARAVIND AGRAWAL, I.A.S	ATMAJIT MANMITH DAS VS	// 0 //
82	D-CONTC/4916/2026 CONTC/908/2026	RABINARAYAN PATRA VS GIRISH S.N., IAS	ADV. VS	// 0 //
83	D-CONTC/4932/2026 CONTC/909/2026	RAMESH CHANDRA DASH VS N.THIRUMALLA NAIK, IAS	ADV. VS	// 0 //
84	D-CONTC/4937/2026 CONTC/910/2026	TILOTTAMA SAHOO VS DILIP ROUTRAI, IAS	ADV. VS	// 0 //
85	D-CONTC/4954/2026 CONTC/911/2026	ANAKAR SWAIN VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S	ADV. VS	// 0 //
86	D-CONTC/4984/2026 CONTC/912/2026	GOLAK CHANDRA MAHARANA VS PRASANT KUMAR PANDA, TAHASILDAR, VYASANAGAR	ASHOK KUMAR SARANGI VS	// 0 //
87	D-CONTC/4985/2026 CONTC/913/2026	RAGHU NATH NAYAK VS USHA PADHY, I.A.S	ADV. VS	// 0 //
88	D-CONTC/5028/2026 CONTC/914/2026	PURNA CHANDRA KANSA VS USHA PADHY, IAS	ADV. VS	// 0 //
89	D-CRLA/3695/2026 CRLA/154/2026	NARAYAN MOHANTY@NARAYAN JENA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	NAYAPALLI P.S. /275 /2020 3RD A.D.J., BHUBANESWAR(Khordha) CT/000048/2021
90	D-CRLA/3718/2026 CRLA/155/2026	ANISHA MITRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	LINGARAJ P.S. /14 /2019 3RD A.D.J., BHUBANESWAR(Khordha) CT/0000112/2019
91	D-CRLA/2849/2026	ASHOK MUKHI	SK. ZAFARULLA	PHIRINGIA /107 /2024

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	CRLA/156/2026	VS STATE OF ODISHA	VS	AD-HOC A.D.J.(FTSC),PHULBANI(Kandh CT/0000034/2024
92	D-CRLA/3678/2026 CRLA/157/2026	SURESH KUMAR DAKUA VS STATE OF ODISHA	DILIP KUMAR PALIT VS	KOTINANDA /253 /2023 SPECIAL JUDGE ASKA(Ganjam) Spl/0000015/2023
93	D-CRLA/559/2026 CRLA/158/2026	SUJATA BEHERA VS RUPALI MISHRA	SATYA RANJAN PATI VS	/ /0 J.M.F.C.(II),CUTTACK(Cuttack) ICC/0001154/2018
94	D-CRLA/1443/2026 CRLA/159/2026	TANMAYA SAHOO @ TANMAYA KUMAR SAHOO @ TANMAY SAHU VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	SPL.TASK FORCE /6 /2020 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000047/2020
95	D-CRLA/2188/2026 CRLA/160/2026	GUNANIDHI BEHERA VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	CUTTACK VIGILANCE /31 /2003 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000379/2007
96	D-CRLA/3218/2026 CRLA/161/2026	BITU@PRASANTA KUMAR RAY VS STATE OF ODISHA	SATYAPRAKASH DHAL VS	BINJHARPUR /102 /2014 A.D.J.,JJPUR(Jajapur) CT/0000208/2016
97	D-CRLMA/3727/2026 CRLMA/27/2026	SOUMYA RANJAN SAMANTARAY VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ /0 1ST A.D.J., CUTTACK(Cuttack) CRMC/0000061/2025
98	D-CRLMC/3787/2026 CRLMC/439/2026	PINKU @ MANAS RANJAN BARIK @ MANAS BARIK VS STATE OF ODISHA	JAGANNATH KAMILA VS	PURI TOWN /111 /2014 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000176/2023
99	D-CRLMC/3071/2026 CRLMC/440/2026	SUJIT@MILAN SWAIN@SUJIT KU.SWAIN@MILAN VS STATE OF ODISHA	ABHAS MOHANTY VS	BIRIDI PS /86 /2013 ASST SESSIONS JUDGE (WOMENS), JAC GR/0000857/2013
100	D-CRLMC/3759/2026 CRLMC/441/2026	SITU@SRITAM NAIK VS STATE OF ODISHA	SNEHASISH BEHERA VS	MOTANGA /286 /2024 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000006/2025
101	D-CRLMC/3864/2026 CRLMC/442/2026	MUSTAKIM KHAN@BABUNU VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BADABAZAR /364 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002041/2025
102	D-CRLMC/3910/2026 CRLMC/443/2026	JAYAPRADA TRIPATHY VS	MANAS KUMAR CHAND VS	/ /0 J.M.F.C.,NIMAPARA(Puri)

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103	D-CRLMC/3916/2026 CRLMC/444/2026	GEETANJALI TRIPATHY SATYA NARAYAN PRADHAN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	ICC/0000046/2024 CHANDANPUR /108 /2017 GRAMA NYAYADHIKARI,PURI(Puri) GR/0001268/2017
104	D-CRLMC/3924/2026 CRLMC/445/2026	TUKUNA BISWAL VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	KODALA /168 /2013 A.D.J.,KHALLIKOTE(Ganjam) ST/0000127/2016
105	D-CRLMC/3951/2026 CRLMC/446/2026	MANOJ NAHAK@MANOJA NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /505 /2024 A.D.J.,KODALA(Ganjam) ST/0000225/2024
106	D-CRLMC/2863/2026 CRLMC/447/2026	BRUNDABAN SWAIN VS STATE OF ODISHA	ASHOK DAS VS	MAHILA P.S.(BBSR) /371 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002411/2025
107	D-CRLMC/905/2026 CRLMC/448/2026	SUNIL KUMAR SWAIN VS STATE OF ODISHA	SANGITA MOHANTY VS	PATKURA /8 /2025 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000101/2025
108	D-CRLMC/2867/2026 CRLMC/449/2026	AJAYA KUMAR JENA VS STATE OF ODISHA	ASHOK DAS VS	MAHILA P.S.(BBSR) /371 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002411/2025
109	D-CRLMC/2860/2026 CRLMC/450/2026	SUNIL RANJAN BHOL VS STATE OF ODISHA	ASHOK DAS VS	MAHILA P.S.(BBSR) /371 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002411/2025
110	D-CRLMC/3939/2026 CRLMC/451/2026	BABASANKAR SARAF@BABA SHANKAR SARAF VS STATE OF ODISHA	LALIT MOHAN MANGARAJ VS	Human Rights Protection Cell PS /1 /2026 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000079/2026
111	D-CRLMC/3021/2026 CRLMC/452/2026	BISWOJIT SWAIN VS STATE OF ODISHA	ASHOK DAS VS	MAHILA P.S.(BBSR) /371 /2025 S.D.J.M.,BHUBANESWAR(Khordha) CT/0002411/2025
112	D-CRLMC/3542/2026 CRLMC/453/2026	MD. TARIQUE HUSSAIN VS STATE OF ODISHA	SWARAJ PATEL VS	KUTRA /156 /2024 DISTRICT & SESSIONS JUDGE,SUNDER Spl/0000116/2024
113	D-CRLMC/3968/2026 CRLMC/454/2026	ABDUL KADIR@ABDUL AZIZ@KADIR VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	TIRTOL /158 /2013 C.J.M.,JAGATSINGHPUR(Jagatsinghapur) CT/0000108/2015

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114	D-CRLMC/3830/2026 CRLMC/455/2026	KESHABA CHANDRA BEHERA VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	//0 J.M.F.C,CUTTACK(Cuttack) ICC/0000254/2023
115	D-CRLMC/3992/2026 CRLMC/456/2026	AJAY MAJHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PHIRINGIA /259 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBA CT/0001251/2025
116	D-CRLMC/3996/2026 CRLMC/457/2026	SRIDHAR ROUT VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	DHARMASALA /33 /2019 A.D.J.,CHANDIKHOLE(Jajapur) CT/0000254/2023
117	D-CRLMC/3587/2026 CRLMC/458/2026	DR. SIMANCHALLA RANJIT VS STATE OF ODISHA	GAJENDRANATH ROUT VS	BHADRAK RURAL /514 /2025 S.D.J.M.,BHADRAK(Bhadrak) GR/0002117/2025
118	D-CRLMC/3265/2026 CRLMC/459/2026	KABITA SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	//0 J.M.F.C.(V),BHUBANESWAR(Khordha) ICC/0003924/2023
119	D-CRLMC/3630/2026 CRLMC/460/2026	PRASANTA KUMAR BEHERA VS CHANDRA SEKHAR JENA	MANAS KUMAR CHAND VS	NANDIPADA /86 /2021 J.M.F.C, HATADIHI(Kendujhar) ICC/0000013/2023
120	D-CRLMC/3983/2026 CRLMC/461/2026	RAJIB LOCHAN BISWAL VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	VIGILANCE PS (BERHAMPUR) /7 /2015 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000004/2015
121	D-CRLMP/3577/2026 CRLMP/181/2026	RANJITA NAYAK VS STATE OF ODISHA	SAMIR KUMAR MISHRA(SR. ADV.) VS	//0 () //
122	D-CRLMP/3592/2026 CRLMP/182/2026	PRADIP KUMAR APAT VS SUNITA @ MONALISHA PALEI	ADHIRAJ MOHANTY VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendujhar) CMC/0000058/2024
123	D-CRLMP/3553/2026 CRLMP/183/2026	BHIMSEN NAYAK VS STATE OF ODISHA	BRUNDABAN ROUT VS	KENDRAPARA /5 /2026 () //
124	D-CRLMP/3603/2026 CRLMP/184/2026	CHANDRAMA SAHU VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	//0 () //
125	D-CRLMP/3618/2026	MANOJ SHUKLA	RAJIV KUMAR MAHANTA	//

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	CRLMP/185/2026	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/3391/2026 CRLMP/186/2026	MAHESWAR DAS VS STATE OF ODISHA	SUSANT KUMAR MOHANTY VS	TIRTOL /570 /2024 () //
127	D-CRLMP/3072/2026 CRLMP/187/2026	SAGUPTA PARVEEN@PRAVEEN VS STATE OF ODISHA	DURGA PRASAD DHAL VS	CHANDAKA P.S. /523 /2025 () //
128	D-CRLMP/3564/2026 CRLMP/188/2026	TATA VENKAT MANISH VS SOPHIA PRIYAMBADA	BISWAJIT PASAYAT VS	/ /0 JUDGE FAMILY COURT,BHUBANESWA Ctp/0000173/2024
129	D-CRLMP/3944/2026 CRLMP/189/2026	PRASAN KUMAR SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	/ / () //
130	D-CRLMP/3652/2026 CRLMP/190/2026	NILADRI KANTA GIRI VS STATE OF ODISHA	SAIBRATA RATH VS	BADAGODA P.S. /641 /2025 () //
131	D-CRLMP/3994/2026 CRLMP/191/2026	KULAPRAVA SUAR VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	BONTH /193 /2024 () //
132	D-CRLMP/3858/2026 CRLMP/192/2026	SWARNALATA BEHERA VS STATE OF ODISHA	GOPINATH MISHRA VS	/ /0 () //
133	D-CRLMP/3884/2026 CRLMP/193/2026	BIREN KUMAR JENA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 () //
134	D-CRLMP/3940/2026 CRLMP/194/2026	DAMODAR PRADHAN VS STATE OF ODISHA	BRUNDABAN ROUT VS	KOTINANDA /160 /2023 () //
135	D-CRLMP/3292/2026 CRLMP/195/2026	NIKUNJA KISHORE BEHERA VS SANGITA BEHERA	PRATAP CHANDRA MISHRA VS	/ /0 JUDGE, FAMILY COURT, DHENKANAL Ctp/0000098/2022
136	D-CRLMP/3810/2026 CRLMP/196/2026	BALARAM NAGESH VS	NIRANJAN PANDA VS	RAIGHAR /170 /2025 ()

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137	D-CRLMP/3689/2026 CRLMP/197/2026	STATE OF ODISHA SATYA NARAYAN BEHERA VS	KSHIROD KUMAR SWAIN VS	// / /0 ()
138	D-CRLMP/3848/2026 CRLMP/198/2026	STATE OF ODISHA KAJAL PATNAIK VS	SANTOSH KUMAR MAHANTY VS	// // ()
139	D-CRLMP/3991/2026 CRLMP/199/2026	STATE OF ODISHA SHIVASHANKAR MAITY VS	SANDEEP RAJ PANDA VS	// DHAMARA PS /5 /2025 ()
140	D-CRLREV/3498/2026 CRLREV/125/2026	STATE OF ODISHA GANGULA RAMESH VS	SOUBHAGYA KUMAR DASH VS	// PARLAKHEMUNDI /63 /2014 A.D.J.,PARALAKHEMUNDI(Gajapati) CRA/0000016/2018
141	D-CRLREV/3976/2026 CRLREV/126/2026	STATE OF ODISHA SUNITA MAHARANA VS	DEVASHIS PANDA VS	// PARLAKHEMUNDI /323 /2025 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHEMUNDI
142	D-CRLREV/3988/2026 CRLREV/127/2026	STATE OF ODISHA BISWAJIT BAGARTY VS	SURYAKANTA DWIBEDI VS	MIS.CASE/0000066/2025 BANGRIPOSI /271 /2025 DISTRICT & SESIONS JUDGE,BARIPADA
143	D-EXP/1604/2026 EXP/8/2026	STATE OF ODISHA PRANAYA RANJAN MOHANTY VS	JAYDEEP PAL VS	// () //
144	D-FAO/4847/2026 FAO/65/2026	TAHASILDAR, BHUBANESWAR THE REGIONAL MANAGER (T.P. HUB) (AUTHORIZED SIGNATORIES) M/S. ORIENTAL PAPER INDUSTRIES LTD., KHURDA VS	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000093/2023
145	D-FAO/4943/2026 FAO/66/2026	KETAKI MAHANTA SALILA DHAL VS	KARUNAKAR DAS VS	// // RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR
146	D-FAO/2958/2026 FAO/67/2026	UNION OF INDIA DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD,CUTTACK VS	PRASANTA KUMAR MAHALI VS	// // COMNR.FOR EMPLOYEES COMP./ASST EC/0000176/2017
147	D-FAO/4977/2026 FAO/68/2026	KUNILATA SAHOO LAXMINARAYAN PRADHAN VS UNION OF INDIA	KARUNAKAR DAS VS	// // RAILWAY CLAIMS TRIBUNAL, BHUBANESWAR Oa/0000066/2025

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148	D-MACA/4435/2026 MACA/137/2026	KESHARI MALIK VS M.VIVEKANANDA	DEBASISH PATNAIK VS	// 3RD M.A.C.T,KENDRAPARA(Kendrapara Mac/0000043/2022
149	D-MACA/47342/2025 MACA/138/2026	GOURI BEHERA VS MINAKETAN RAY	KAPILA CHARAN NAYAK VS	// 1ST M.A.C.T., KENDRAPARA(Kendrapara Mac/0000091/2023
150	D-MACA/1932/2026 MACA/139/2026	D.M.,M/S.ORIENTAL INSURANCE CO. LTD.,CUTTACK VS BIJAY SAMAL	SOMNATH ROY VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000090/2013
151	D-MACA/1687/2026 MACA/140/2026	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,KHURDA VS SOUMYA RANJAN PATI	ANUPAM DASH VS	// I MACT,KEONJHAR(Kendujhar) Mac/0000175/2020
152	D-MACA/35001/2025 MACA/141/2026	SANJITA BEGUM VS PRASANTA KUMAR NAYAK	KAPILA CHARAN NAYAK VS	// A.D.J.-CUM-SPECIAL JUDGE,PATTAMU Mac/0000016/2025
153	D-MACA/1533/2026 MACA/142/2026	BAJAJ INSURANCE COMPANY LIMITED.,KHURDA VS BELA NAYAK	ADAM ALI KHAN VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000216/2019
154	D-MACA/1938/2026 MACA/143/2026	DIVISIONAL MANAGER M/S ORIENTAL INSURANCE COMPANY LTD,CUTTACK VS ADIKANDA SAMAL	SOMNATH ROY VS	// 3RD M.A.C.T., JAGATSINGHPUR(Jagatsin Mac/0000091/2013
155	D-MACA/3907/2026 MACA/144/2026	THE BRANCH MANAGER (LEGAL),NATIONAL INSURANCE CO.LTD.,CUTTACK VS SUNITA SETHY	SOMNATH ROY VS	// 2ND A.D.J.,CUTTACK(Cuttack) Mac/0000339/2022
156	D-MACA/4983/2026 MACA/145/2026	PRADEEP KUMAR PATRA VS MOHAMMED AZMAH KHAN	PRADEEP KUMAR MISHRA VS	// 5TH M.A.C.T., KHURDA(Khordha) Mac/0000028/2020
157	D-MATA/2224/2026 MATA/49/2026	SAMRAT KANISHKA BARDHAN VS KAKULI BOSE @ BARDHAN	RAMANI KANTA PATTANAIAK VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000279/2018
158	D-MSA/3727/2026 MSA/10/2026	PUNJAB NATIONAL BANK,ASSET RECOVERY MANAGEMENT BRANCH,CUTTACK VS MANASI PATRO @ PANDA	PRADEEP KUMAR DASMOHAPATRA VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000032/2024
159	D-MSA/3740/2026	PUNJAB NATIONAL BANK,ASSET RECOVERY MANAGEMENT BRANCH,CUTTACK	PRADEEP KUMAR DASMOHAPATRA	//

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	MSA/11/2026	VS MINATI SAHU	VS	ODISHA REAL ESTATE APPELLATE TR OREAT/0000031/2024
160	D-OTAPL/5087/2026 OTAPL/4/2026	COMMISSIONER OF CENTRAL EXCISE CUSTOMS AND SERVICE TAX, ROURKELA VS M/S. KALINGA SPONGE IRON LTD.	COMMISSIONER OF APPELLATE TAXATION,SR.S.C VS	// ()
161	D-OTAPL/5088/2026 OTAPL/5/2026	COMMISSIONER CENTRAL EXCISE, CUSTOMS AND SERVICE TAX, BHUBANESWAR VS M/S ORISSA SPONGE IRON AND STEEL LTD.,KEONJHAR	COMMISSIONER OF APPELLATE TAXATION,SR.S.C VS	// ()
162	D-RPFAM/4070/2026 RPFAM/46/2026	LIZA MAHAPATRA VS JANMEJAYA TRIPATHY	SUBASH CHANDRA PUSPALAKA VS	// JUDGE FAMILY COURT,BHUBANESWA Crp/0000132/2017
163	D-RPFAM/4278/2026 RPFAM/47/2026	RAJENDRA KUMAR SAHU VS KUNI SAHU	PRAMOD KUMAR SAHU VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000293/2021
164	D-RSA/2667/2026 RSA/67/2026	GAYADHAR NAYAK VS SIDHESWAR NAYAK	ACHYUTANANDA PATTANAIAK VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000034/2024
165	D-RVWPET/3838/2026 RVWPET/32/2026	PURUSOTTAM PRADHAN @ PURASTAM PADHAN VS DEITY SRI SRI SRI BALUNKESWAR MAHADEV, BHALIAPADA, PHULBANI	ADV. VS	// ()
166	D-RVWPET/53821/2025 RVWPET/33/2026	MAHESWAR SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// ()
167	D-TRP(C)/4717/2026 TRP(C)/33/2026	ITISHREE PATTNAYAK @ PATTANAYAK VS ASHUTOSH RAY	SAROJ KUMAR PADHY VS	// CIVIL JUDGE (SD),SUNDERGARH(Sunda Mat/0000051/2025
168	D-TRP(C)/4814/2026 TRP(C)/34/2026	ARCHANA ARPITA@ ARCHANA ARPITA VS P.SIBA SANKAR PATRO	BIBHUTI RANJAN MOHANTY VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0001071/2025
169	D-WA/4720/2026 WA/246/2026	STATE OF ODISHA VS BIJAYA KUMAR SAMANTA	SASWAT DAS,A.G.A VS	// ()
170	D-WA/4721/2026 WA/247/2026	GOVT. OF ODISHA VS	SASWAT DAS,A.G.A VS	// ()

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171	D-WA/5089/2026 WA/248/2026	DUSMANTA KUMAR JENA STATE OF ODISHA VS RABINDRA KUMAR GHADAI	SURYA NARAYAN PATNAIK,A.G.A VS	// // 0 //
172	D-WA/5024/2026 WA/249/2026	VICE-CHANCELLOR, UTKAL UNIVERSITY, VANI VIHAR,BHUBANESWAR VS BANAMBAR BEHERA	GYANA RANJAN MAHAPATRA VS	// 0 //
173	D-WA/4856/2026 WA/250/2026	STATE OF ODISHA VS SUJANA ROUT	SASWAT DAS,A.G.A VS	// 0 //
174	D-WA/4719/2026 WA/251/2026	STATE OF ODISHA VS MITRA MOHANTY	SASWAT DAS,A.G.A VS	// 0 //
175	D-WA/4853/2026 WA/252/2026	STATE OF ODISHA VS BRAJA KISHORE NAYAK	DAYANIDHI LENKA,A.G.A VS	// 0 //
176	D-WP(C)/4896/2026 WP(C)/4240/2026	SUBASH CHANDRA PATRA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
177	D-WP(C)/4969/2026 WP(C)/4241/2026	BISHNU PRASAD PATTANAIAK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
178	D-WP(C)/4965/2026 WP(C)/4242/2026	SURESH KUMAR MISHRA VS THE COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK	LALITENDU MISHRA VS	// 0 //
179	D-WP(C)/54694/2025 WP(C)/4243/2026	BALARAM TARAI VS STATE OF ORISSA	MIHIR SEKHAR SAHOO VS	// 0 //
180	D-WP(C)/4997/2026 WP(C)/4244/2026	M/S P.P.RICE MILLS, BHADRAK VS SUPERINTENDENT CENTRAL GST AND CENTRAL EXCISE, BHADRAK	KAJAL SAHOO VS	// 0 //
181	D-WP(C)/54212/2025 WP(C)/4245/2026	LINGARAJ BARIK VS STATE OF ODISHA	RAGHUNATH BISWAL VS	// 0 //

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182	D-WP(C)/4987/2026 WP(C)/4246/2026	KUBER TANDIA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
183	D-WP(C)/4477/2026 WP(C)/4247/2026	PRADEEP KUMAR MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
184	D-WP(C)/4819/2026 WP(C)/4248/2026	AMAN SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
185	D-WP(C)/4978/2026 WP(C)/4249/2026	SUNITA KANHAR VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
186	D-WP(C)/4820/2026 WP(C)/4250/2026	LAKSHMI PRIYA MALIK VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
187	D-WP(C)/4289/2026 WP(C)/4251/2026	AJIT KUMAR MAJHI VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	// 0 //
188	D-WP(C)/5052/2026 WP(C)/4252/2026	BIDYUTPRAVA PATTNAIK @ BIDULATA DEI VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
189	D-WP(C)/55065/2025 WP(C)/4253/2026	SANJAY KUMAR ROUT VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
190	D-WP(C)/25355/2025 WP(C)/4254/2026	SUMITA MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// 0 //
191	D-WP(C)/4811/2026 WP(C)/4255/2026	SUBASINI PATEL VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
192	D-WP(C)/4815/2026 WP(C)/4256/2026	YUDHISTHIRA MOHANTA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
193	D-WP(C)/4851/2026	DHIRENDRA SAHOO	BISWAJIT MOHAPATRA	//

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	WP(C)/4257/2026	VS	VS	0
		CHIEF MANAGER AND AUTHORIZED OFFICER BANK OF INDIA (BOI), KHORDHA		//
194	D-WP(C)/4472/2026	BANSIDHAR PANIGRAHI	TUSHAR KANTA NAYAK	//
	WP(C)/4258/2026	VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/5003/2026	SANJAY @ SANJAY KUMAR BARIK	PRIYA RANJAN SINGH	//
	WP(C)/4259/2026	VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/52225/2025	SARASWATI NAYAK	ANIRUDHA DAS	//
	WP(C)/4260/2026	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/5005/2026	RAMA CHANDRA SUARA	AMIT PRASAD BOSE	//
	WP(C)/4261/2026	VS	VS	0
		STATE OF ORISSA		//
198	D-WP(C)/5007/2026	SRI NILAGIRI MOTOR KARMACHARI SANGH, PURI	KAMALAKANTA NAYAK	//
	WP(C)/4262/2026	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/4024/2026	RASHMI RANJAN SAHOO	SAROJA KANTA MANDAL	//
	WP(C)/4263/2026	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/4416/2026	TAPAN CHANDRA DAS	LALATENDU SAMAL	//
	WP(C)/4264/2026	VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/5049/2026	NARENDRA NATH NAIK	DIPANKAR ACHARYA	//
	WP(C)/4265/2026	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/4855/2026	GOPABANDHU SAHOO	MANAS KUMAR CHAND	//
	WP(C)/4266/2026	VS	VS	0
		UNION OF INDIA		//
203	D-WP(C)/4474/2026	BIRANCHI NARAYAN SAMAL	TUSHAR KANTA NAYAK	//
	WP(C)/4267/2026	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/4565/2026	JAGATESWAR NAYAK	SUKANTA KUMAR MISHRA	//
	WP(C)/4268/2026	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/4999/2026 WP(C)/4269/2026	STATE OF ODISHA GYANANANDRA PRASAD JENA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
206	D-WP(C)/4488/2026 WP(C)/4270/2026	STATE OF ORISSA M/S. CRUSHADERS TECH SOLUTION LLP, KHANDAGIRI, KHURDA VS	PRAKASH KUMAR JENA VS	// // ()
207	D-WP(C)/4931/2026 WP(C)/4271/2026	SUPERINTENDENT GST AND CENTRAL EXCISE, BHUBANESWAR II DIVISION HEMALATA SAHOO VS	BIBEKANANDA MAHAPATRA VS	// // ()
208	D-WP(C)/4800/2026 WP(C)/4272/2026	STATE OF ODISHA HARIHAR SAHOO VS	RANJIT SAMAL VS	// // ()
209	D-WP(C)/4981/2026 WP(C)/4273/2026	STATE OF ODISHA HEMANTA KUMAR BEHERA VS	ANUP KUMAR MOHAPATRA VS	// // ()
210	D-WP(C)/4809/2026 WP(C)/4274/2026	STATE OF ODISHA RAJ KISHOR SAHOO @ RAJ KISHORE VS	SASWATI MOHAPATRA VS	// // ()
211	D-WP(C)/4598/2026 WP(C)/4275/2026	STATE OF ODISHA MENAKA MOHARANA VS	BIPLABA P.B. BAHALI VS	// // ()
212	D-WP(C)/5001/2026 WP(C)/4276/2026	STATE OF ODISHA TARUNSEN MAHANTA VS	PRIYA RANJAN SINGH VS	// // ()
213	D-WP(C)/4982/2026 WP(C)/4277/2026	STATE OF ODISHA NARENDRA KUMAR RATH VS	SOUBHAGYA KUMAR RATH VS	// // ()
214	D-WP(C)/4991/2026 WP(C)/4278/2026	STATE OF ODISHA AMITA TRIPATHY VS	SUNIL KUMAR PANDA VS	// // ()
215	D-WP(C)/53826/2025 WP(C)/4279/2026	THE AUTHORISED OFFICER, UNION BANK OF INDIA, SEMILIGUDA BRANCH, KORAPUT PRADIPTA SWAIN VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // ()
		STATE OF ODISHA		//

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216	D-WP(C)/5153/2026 WP(C)/4280/2026	SUKANTA KUMAR PRADHAN VS STAE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
217	D-WP(C)/5108/2026 WP(C)/4281/2026	BRAHMANI COLLEGE, DANDISAH, KENDRAPARA VS COMMISSIONER OF INCOME TAX (EXEMPTION), HYDERABAD, TELENGANA	SIDHARTH SHANKAR PADHY VS	// 0 //
218	D-WP(C)/5000/2026 WP(C)/4282/2026	BIJAYANAND PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //
219	D-WP(C)/4962/2026 WP(C)/4283/2026	SOUDAMINI BARIK VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// 0 //
220	D-WP(C)/5082/2026 WP(C)/4284/2026	KADAMBARI MOHANTA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
221	D-WP(C)/5099/2026 WP(C)/4285/2026	JAYANTA BAG VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
222	D-WP(C)/5334/2026 WP(C)/4286/2026	RUKMINI PRADHAN VS STATE OF ODISHA	RAJKISHOR SWAIN VS	// 0 //
223	D-WP(C)/5094/2026 WP(C)/4287/2026	SUVENDU KUMAR SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
224	D-WP(C)/5109/2026 WP(C)/4288/2026	SAROJ MOHAPATRA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
225	D-WP(C)/5301/2026 WP(C)/4289/2026	DR. ROHIT THAKUR VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
226	D-WP(C)/5312/2026 WP(C)/4290/2026	DR. DIVYA SAURAV RAJ SAHU VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
227	D-WP(C)/5101/2026	SRINIBAS MOHANTY	ACHYUTANANDA PATTANAİK	//

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	WP(C)/4291/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/5307/2026 WP(C)/4292/2026	DR. SIDHARTH PATTNAIK VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
229	D-WP(C)/4830/2026 WP(C)/4293/2026	BINDI MOHANTY VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
230	D-WP(C)/5311/2026 WP(C)/4294/2026	DR. BISWAJIT MOHANTY VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
231	D-WP(C)/4927/2026 WP(C)/4295/2026	MAUSUMI BEHERA VS TARAKANTA DAS	AJAYA KUMAR MOHARANA VS	// 0 //
232	D-WP(C)/5102/2026 WP(C)/4296/2026	DR. JYOTI PRAKASH NANDA VS UNION OF INDIA	SAIBRATA RATH VS	// 0 //
233	D-WP(C)/5151/2026 WP(C)/4297/2026	BHAGABAN MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
234	D-WP(C)/4930/2026 WP(C)/4298/2026	PADMALOCHAN SAHOO VS ODISHA POWER TRANSMISSION CORPORATION LIMITED, BHUBANESWAR, KHURDHA	BISHNU PRASAD PRADHAN VS	// 0 //
235	D-WP(C)/5348/2026 WP(C)/4299/2026	DR. MIRACULIE G. ATHYISAYAKANI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
236	D-WP(C)/5154/2026 WP(C)/4300/2026	PRIYANATH BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
237	D-WP(C)/5163/2026 WP(C)/4301/2026	BUDHURAM MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
238	D-WP(C)/5167/2026 WP(C)/4302/2026	RAJKUMAR MOHANTA VS	SHARMISTHA SAMAL VS	// 0

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239	D-WP(C)/5158/2026 WP(C)/4303/2026	STATE OF ODISHA KRISHNA CHANDRA MOHANTA VS	SHARMISTHA SAMAL VS	// // 0
240	D-WP(C)/5060/2026 WP(C)/4304/2026	STATE OF ODISHA KALACHAND PADHAN VS	SAROJA KANTA SAMAL VS	// // 0
241	D-WP(C)/5071/2026 WP(C)/4305/2026	STATE OF ODISHA SUDHAKAR BEHERA VS	KOUSIK ANANDA GURU VS	// // 0
242	D-WP(C)/5160/2026 WP(C)/4306/2026	MAHANADI COALFIELDS LIMITED (MCL), SAMBALPUR PRATIMA PATTNAIK VS	SHARMISTHA SAMAL VS	// // 0
243	D-WP(C)/4563/2026 WP(C)/4307/2026	STATE OF ODISHA BIJAY KUMAR NAYAK VS	VS	// // 0
244	D-WP(C)/5062/2026 WP(C)/4308/2026	STATE OF ODISHA DAYANIDHI DAS VS	SURENDRA PRASAD BARIK VS	// // 0
245	D-WP(C)/5169/2026 WP(C)/4309/2026	STATE OF ODISHA SAUDAMINEE NANDA VS	SHARMISTHA SAMAL VS	// // 0
246	D-WP(C)/5174/2026 WP(C)/4310/2026	STATE OF ODISHA SUBASH CHANDRA MANSINGH VS	SHARMISTHA SAMAL VS	// // 0
247	D-WP(C)/5084/2026 WP(C)/4311/2026	STATE OF ODISHA CHARUBALA DEBATA VS	KOUSIK ANANDA GURU VS	// // 0
248	D-WP(C)/5171/2026 WP(C)/4312/2026	STATE OF ODISHA SAMBALPUR UNIVERSITY INSTITUTE OF INFORMATION TECHNOLOGY (SUIIT), SAMBALPUR VS	AVIJIT MISHRA VS	// // 0
249	D-WP(C)/5282/2026 WP(C)/4313/2026	STATE OF ODISHA DR. AHAMED RAFAD VS	AVIJIT MISHRA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/5323/2026 WP(C)/4314/2026	RASHMI MAHARANA @ RASMI MAHARANA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// 0 //
251	D-WP(C)/5285/2026 WP(C)/4315/2026	DR. HAPI PATRA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
252	D-WP(C)/5110/2026 WP(C)/4316/2026	SUSANTA KUMAR PRADHAN VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
253	D-WP(C)/5111/2026 WP(C)/4317/2026	SAFET KUMAR DASH VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	// 0 //
254	D-WP(C)/5382/2026 WP(C)/4318/2026	MANAS JENA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
255	D-WP(C)/5204/2026 WP(C)/4319/2026	KRUSHNA CHANDRA RATH VS STATE OF ODISHA	ARNAV BEHERA VS	// 0 //
256	D-WP(C)/5066/2026 WP(C)/4320/2026	BALARAM HARIPAL VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
257	D-WP(C)/5076/2026 WP(C)/4321/2026	BASANTI MOHAPATRA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
258	D-WP(C)/5318/2026 WP(C)/4322/2026	DR. THEJASWI. N VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
259	D-WP(C)/5316/2026 WP(C)/4323/2026	DR. LINCOLN KUMAR PATEL VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
260	D-WP(C)/5340/2026 WP(C)/4324/2026	SUVENDU KUMAR SAHOO VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
261	D-WP(C)/5408/2026	SAROJ KUMAR DALAI	BISWAMBAR MOHANTY	//

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	WP(C)/4325/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/5199/2026 WP(C)/4326/2026	M/S CIVIC CONSTRUCTIONS (I) PRIVATE LTD., CHANDRASEKHARPUR, KHORDA VS THE COMNR OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK	RAMESH CHANDRA JENA VS	// 0 //
263	D-WP(C)/5123/2026 WP(C)/4327/2026	BIMALA KUMARI MOHANTY VS SECRETARY TO GOVERNMENT CO-OPERATION DEPARTMENT, KHORDHA	BHABANI SANKAR DAS VS	// 0 //
264	D-WP(C)/5306/2026 WP(C)/4328/2026	DR. ADITYANANDA MOHAPATRA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
265	D-WP(C)/5213/2026 WP(C)/4329/2026	SANJAYA BISWAL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
266	D-WP(C)/5067/2026 WP(C)/4330/2026	RITA BEHERA VS BRANCH MANAGER, JANA SMALL FINANCE BANK LIMITED, SAMANT CHANDRASEKHAR NAGAR, PURI	SANJIT MISHRA VS	// 0 //
267	D-WP(C)/5281/2026 WP(C)/4331/2026	DR. SUBHASIS KHADANGA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
268	D-WP(C)/5291/2026 WP(C)/4332/2026	DR. DEBENDRA BISWAL VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
269	D-WP(C)/5091/2026 WP(C)/4333/2026	RABINDRA KUMAR MAHAPATRA VS COMMISSIONER CUM SECRETARY, RURAL AND URBAN DEVELOPMENT, GOVT. OF ODISHA, BHUBANESWAR	SUJATA JENA VS	// 0 //
270	D-WP(C)/5339/2026 WP(C)/4334/2026	BODHISATPA PRADHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
271	D-WP(C)/5143/2026 WP(C)/4335/2026	SURESH KUMAR SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
272	D-WP(C)/5297/2026 WP(C)/4336/2026	DR. LIPIKA PANIGRAHI VS	AVIJIT MISHRA VS	// 0

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273	D-WP(C)/5077/2026 WP(C)/4337/2026	STATE OF ODISHA AJAY BEHERA VS	JAJATI KESHARI KHUNTIA VS	// // 0
274	D-WP(C)/5145/2026 WP(C)/4338/2026	STATE OF ODISHA PABITRA MOHAN MOHANTA VS	SHARMISTHA SAMAL VS	// // 0
275	D-WP(C)/5105/2026 WP(C)/4339/2026	STATE OF ODISHA KAILASH CHOUDHURY VS	AJIT KUMAR MOHANTY VS	// // 0
276	D-WP(C)/5406/2026 WP(C)/4340/2026	COMMISSIONER, HINDU RELIGIOUS ENDOWMENT ,BHUBANESWAR SABITRI BEHERA VS	PRASANTA KUMAR NANDA VS	// // 0
277	D-WP(C)/5251/2026 WP(C)/4341/2026	COLLECTOR, SAMBALPUR PADAN KUMAR SRICHANDAN VS	SUBASH CH PANI VS	// // 0
278	D-WP(C)/5299/2026 WP(C)/4342/2026	STATE OF ODISHA DR. ABINASH MISHRA VS	AVIJIT MISHRA VS	// // 0
279	D-WP(C)/2961/2026 WP(C)/4343/2026	STATE OF ODISHA SOBHAN AGARWAL VS	SMITA RANJAN PATNAIK VS	// // 0
280	D-WP(C)/5090/2026 WP(C)/4344/2026	STATE OF ODISHA ROHIT KUMAR SETHY VS	SUDHIR KUMAR MALLICK VS	// // 0
281	D-WP(C)/1080/2026 WP(C)/4345/2026	STATE OF ODISHA JAYANTI PANDA VS	AMIYA KUMAR MOHANTY VS	// // 0
282	D-WP(C)/5045/2026 WP(C)/4346/2026	STATE OF ODISHA RAJENDRA NATH MOHANTA VS	BIJAYALAXMI SAHOO VS	// // 0
283	D-WP(C)/5404/2026 WP(C)/4347/2026	STATE OF ODISHA MOHAN KHAMARI VS COLLECTOR, SAMBALPUR	PRASANTA KUMAR NANDA VS	// // 0 //

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284	D-WP(C)/5098/2026 WP(C)/4348/2026	PRADEEP KUMAR DAS VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
285	D-WP(C)/5148/2026 WP(C)/4349/2026	ARUN KUMAR NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
286	D-WP(C)/5300/2026 WP(C)/4350/2026	BIRAT CHANDRA DAGARA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
287	D-WP(C)/5107/2026 WP(C)/4351/2026	THE URBAN CO-OPERATIVE BANK LTD., CUTTACK VS EMPLOYEES PROVIDENT FUND ORGANISATION, BHUBANESWAR	NITISH KUMAR MISHRA VS	// 0 //
288	D-WP(C)/5093/2026 WP(C)/4352/2026	SUSHAMA SAHU VS STATE OF ORISSA	SIDHARTHA DAS VS	// 0 //
289	D-WP(C)/5063/2026 WP(C)/4353/2026	TIKILI NAIK VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	// 0 //
290	D-WP(C)/5243/2026 WP(C)/4354/2026	SANJAY KUMAR MOHANTY VS ODISHA INFORMATION COMMISSION, SATYANAGAR, BHUBANESWAR	RAKESH BEHERA VS	// 0 //
291	D-WP(C)/5320/2026 WP(C)/4355/2026	DR. RAKESH KUMAR ROUT VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
292	D-WP(C)/5122/2026 WP(C)/4356/2026	M/S BIMALA RICE MILL, HINJILI, GANJAM VS BRANCH MANAGER, STATE BANK OF INDIA, SME ASKA, GANJAM	SAMVIT MOHANTY VS	// 0 //
293	D-WP(C)/5161/2026 WP(C)/4357/2026	PRAMOD SWAIN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
294	D-WP(C)/216/2026 WP(C)/4358/2026	SNEHALATA NAYAK VS THE STATE OF ORISSA	MANAS KUMAR CHAND VS	// 0 //
295	D-WP(C)/5322/2026	DR.DILLIP KUMAR SATPATHY	AVIJIT MISHRA	//

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	WP(C)/4359/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/5248/2026 WP(C)/4360/2026	PRASANTA KUMAR ROUT VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
297	D-WP(C)/54373/2025 WP(C)/4361/2026	BHARAT DASH VS UNION OF INDIA	ASHIS KUMAR MISHRA VS	// 0 //
298	D-WP(C)/5175/2026 WP(C)/4362/2026	SWADHIN JHANKAR VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
299	D-WP(C)/5324/2026 WP(C)/4363/2026	DR. SASHMI PRADHA SETHI VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
300	D-WP(C)/5283/2026 WP(C)/4364/2026	DR. ASWINI KUMAR ROUT VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
301	D-WP(C)/5150/2026 WP(C)/4365/2026	NIRANJAN PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
302	D-WP(C)/5125/2026 WP(C)/4366/2026	KALYANI MISHRA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
303	D-WP(C)/5135/2026 WP(C)/4367/2026	ITISHREE SWAIN VS STATE OF ODISHA	T.S.SWARAJ VS	// 0 //
304	D-WP(C)/5196/2026 WP(C)/4368/2026	SURESH KUMAR PATNAIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
305	D-WP(C)/5140/2026 WP(C)/4369/2026	SUBHADRA DUTTA@DEY VS PRAFULLA KUMAR DEY	SURENDRA KUMAR BISWAL VS	// 0 //
306	D-WP(C)/3585/2026 WP(C)/4370/2026	THE BUSINESS HEAD, THE BISRA STONE LIME COMPANY LIMITED,SUNDARGARH VS	AMAR NATH JHA VS	// 0

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307	D-WP(C)/5279/2026 WP(C)/4371/2026	THE AUTHORITY UNDER PAYMENT OF WAGES ACT 1936 CUM REGIONAL LABOUR COMMISSIONER, CENTRAL, ROURKELA DR. ABHISHEK KUMAR VS STATE OF ODISHA	AVIJIT MISHRA VS	// // 0 //
308	D-WP(C)/5287/2026 WP(C)/4372/2026	DR. HARIHARAASUDHAN VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
309	D-WP(C)/4365/2026 WP(C)/4373/2026	BRAJA KISHORE SWAIN VS STATE OF ODISHA	SASWATA PATNAIK VS	// 0 //
310	D-WP(C)/5293/2026 WP(C)/4374/2026	DR. PANKAJ KUMAR MARAVI VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
311	D-WP(C)/5303/2026 WP(C)/4375/2026	BADRI NARAYAN MISHRA VS SPECIAL SECY TO GOVT., DEPT. OF GENERAL ADMINISTRATION, GOVT. OF ORISSA, BHUBANESWAR	PRATIK DASH VS	// 0 //
312	D-WP(C)/702/2026 WP(C)/4376/2026	JAGA BARIHA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// 0 //
313	D-WP(C)/5288/2026 WP(C)/4377/2026	DR. NIHAR RANJAN ROUT VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
314	D-WP(C)/1608/2026 WP(C)/4378/2026	SANKARSAN SWAIN VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	// 0 //
315	D-WP(C)/5289/2026 WP(C)/4379/2026	DR. PRASANJIT PATTNAYAK VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
316	D-WP(C)/5112/2026 WP(C)/4380/2026	SUKANTI SAHOO VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
317	D-WP(C)/5315/2026 WP(C)/4381/2026	DR. SUMEET KUMAR SAHU VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //

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318	D-WP(C)/5332/2026 WP(C)/4382/2026	ANJALIKA PATI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// () //
319	D-WP(C)/4933/2026 WP(C)/4383/2026	KARTTIK CHANDRA SAHOO VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// () //
320	D-WP(C)/5047/2026 WP(C)/4384/2026	NILAMBAR SINGHA VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// () //
321	D-WP(C)/5142/2026 WP(C)/4385/2026	GOBINDA CHANDRA MOHANTA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// () //
322	D-WP(C)/5055/2026 WP(C)/4386/2026	M.GANESH VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD, BHUBANESWAR	BIBHU PRASAD DAS VS	// () //
323	D-ABLAPL/1923/2026 ABLAPL/1722/2026	SUSAMA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /583 /2025 () //
324	D-ABLAPL/2667/2026 ABLAPL/1723/2026	SURAJ PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /451 /2025 () //
325	D-ABLAPL/3625/2026 ABLAPL/1724/2026	AYAN PRASAD RAY VS STATE OF ODISHA	SATYAM DAS PATTANAIAK VS	JAJPUR TOWN /470 /2025 () //
326	D-ABLAPL/2984/2026 ABLAPL/1725/2026	AASHISH KUMAR GUPTA VS STATE OF ODISHA	NITYABRATA BEHURIA VS	//0 () //
327	D-ABLAPL/3070/2026 ABLAPL/1726/2026	AJAY FAUJDAR VS STATE OF ODISHA	BHOLANATH SAHA VS	MOTU /69 /2025 () //
328	D-ABLAPL/3840/2026 ABLAPL/1727/2026	ROHIT GARTIA @ ROHIT GADTIA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /48 /2026 () //
329	D-ABLAPL/3845/2026	BALRAJ SINGH	PARTHA SARATHI DAS	BAMBARI /21 /2026

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	ABLAPL/1728/2026	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/3112/2026 ABLAPL/1729/2026	SK. SAMIRUDDIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KAMARDA /101 /2020 () //
331	D-ABLAPL/3846/2026 ABLAPL/1730/2026	RABINDRA SAW VS STATE OF ODISHA	GHANASHYAM MUDULI VS	NILGIRI /508 /2025 () //
332	D-ABLAPL/4010/2026 ABLAPL/1731/2026	PRADIPTA KUMAR SINGH @ CHAGALA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MAHANGA /43 /2026 () //
333	D-ABLAPL/3854/2026 ABLAPL/1732/2026	LABA PURTY @ NABA PURTY VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /451 /2025 () //
334	D-ABLAPL/3234/2026 ABLAPL/1733/2026	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	DELANGA /413 /2025 () //
335	D-ABLAPL/3425/2026 ABLAPL/1734/2026	SOHEL SK VS STATE OF ODISHA	BISWARANJAN DALAI VS	JAGATSINGPUR /955 /2025 () //
336	D-ABLAPL/3863/2026 ABLAPL/1735/2026	KSHYANAPRAVA SINGH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUDANAGARI /335 /2025 () //
337	D-ABLAPL/3494/2026 ABLAPL/1736/2026	TAPAS MANDAL VS STATE OF ODISHA	BHOLANATH SAHA VS	M.V.79 /156 /2025 () //
338	D-ABLAPL/3870/2026 ABLAPL/1737/2026	SURYA DALEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	NIHALPRASAD /328 /2025 () //
339	D-ABLAPL/3740/2026 ABLAPL/1738/2026	PRAFULLA MALLIK VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /223 /2024 () //
340	D-ABLAPL/3881/2026 ABLAPL/1739/2026	BIDYADHAR MANDAL VS	PRADEEP KUMAR DAS VS	AGARAPADA /5 /2026 ()

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341	D-ABLAPL/3891/2026 ABLAPL/1740/2026	STATE OF ODISHA SANJAYA KUMAR GHOSH VS	PRAVASH CHANDRA JENA VS	// BANARAPAL /110 /2024 ()
342	D-ABLAPL/3776/2026 ABLAPL/1741/2026	STATE OF ODISHA SAROJ PADHAN VS	TARA PRASAD MOHAPATRA VS	// LATHOR /66 /2023 ()
343	D-ABLAPL/3782/2026 ABLAPL/1742/2026	STATE OF ODISHA NARAYAN JENA VS	TARA PRASAD MOHAPATRA VS	// BRAHMAGIRI /13 /2026 ()
344	D-ABLAPL/3785/2026 ABLAPL/1743/2026	STATE OF ODISHA MAHADEV PRADHAN VS	SASMITA NANDA VS	// / /0 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A
345	D-ABLAPL/3895/2026 ABLAPL/1744/2026	STATE OF ODISHA CHANDRAMANI BEHERA VS	SUSANTA KUMAR BARAL VS	2(B)CC/0000001/2026 KISSANNAGAR PS /97 /2025 ()
346	D-ABLAPL/3913/2026 ABLAPL/1745/2026	STATE OF ODISHA TIRTHANANDA MAJHI VS	AMIYA KUMAR TARAI VS	// KUJANGA /21 /2026 ()
347	D-ABLAPL/3800/2026 ABLAPL/1746/2026	STATE OF ODISHA SILU NAYAK VS	SANJIB KUMAR BHANJADEO VS	// KHANDAGIRI P.S. /24 /2026 ()
348	D-ABLAPL/3925/2026 ABLAPL/1747/2026	STATE OF ODISHA BISWANATH JENA VS	AMULYA RATNA PANDA VS	// DASARATHPUR /23 /2026 ()
349	D-ABLAPL/3806/2026 ABLAPL/1748/2026	STATE OF ODISHA RUNU PARIDA VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /84 /2023 ()
350	D-ABLAPL/3926/2026 ABLAPL/1749/2026	STATE OF ODISHA KEDAR ROUTA @ KEDAR RAUTA VS	JYOTIRMAYA SAHOO VS	// PURUSHOTTAMPUR /3 /2020 ()
351	D-ABLAPL/3928/2026 ABLAPL/1750/2026	STATE OF ODISHA RAJU JENA @ RAJENDRA KUMAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// DASARATHPUR /23 /2026 () //

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352	D-ABLAPL/3815/2026 ABLAPL/1751/2026	NILANCHAL GOUDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KOTINANDA /13 /2026 () //
353	D-ABLAPL/3970/2026 ABLAPL/1752/2026	SK. FAIJAN @ SK. FAIZAN VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	PIRAHAT P.S /26 /2026 () //
354	D-ABLAPL/3817/2026 ABLAPL/1753/2026	KABITA HOTA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BALUGAON P.S. /172 /2022 () //
355	D-ABLAPL/3973/2026 ABLAPL/1754/2026	MAHESWAR SAMAL @ PUPUN VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	NANDIPADA /30 /2026 () //
356	D-ABLAPL/3974/2026 ABLAPL/1755/2026	RAJAT BHANJA @ ROHIT VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MANCHESWAR P.S. /783 /2025 () //
357	D-ABLAPL/3825/2026 ABLAPL/1756/2026	PRAMOD KUMAR JENA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	CHAMAKHANDI /394 /2023 () //
358	D-ABLAPL/3977/2026 ABLAPL/1757/2026	CHUIN @ BISHNU PRASAD MAHARANA VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	JATNI P.S. /4 /2026 () //
359	D-ABLAPL/3827/2026 ABLAPL/1758/2026	SHYAM SUNDAR SAHOO @ SYAM SUNDAR SAHOO VS STATE OF ODISHA	SATYABRATA DASH VS	BHARATPUR PS /104 /2025 () //
360	D-ABLAPL/3829/2026 ABLAPL/1759/2026	RAJANIKANTA PAIKRAY VS STATE OF ODISHA	RABINDRA NATH PANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) 2(A)CC/0000168/2024
361	D-ABLAPL/3981/2026 ABLAPL/1760/2026	JAGESH SAGARIA @ JOGESH SAGARIA VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /49 /2026 () //
362	D-ABLAPL/3986/2026 ABLAPL/1761/2026	KALPATARU SETHY VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	NIKIRAI /300 /2025 () //
363	D-ABLAPL/3903/2026	RANJIT KUMAR BEHERA	SUSANTA KUMAR BARAL	KISSANNAGAR PS /97 /2025

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	ABLAPL/1762/2026	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/3855/2026 ABLAPL/1763/2026	JOSBANT DAS VS STATE OF ODISHA	SWAYANSHU SATYAPRAGYAN SWAIN VS	JAGATPUR /54 /2026 () //
365	D-ABLAPL/4016/2026 ABLAPL/1764/2026	BISWAJIT DASH VS STATE OF ODISHA	RASHMI RANJAN SINHA VS	/ /0 () //
366	D-ABLAPL/3956/2026 ABLAPL/1765/2026	NABIN PRADHAN VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	JHARBANDH /101 /2025 () //
367	D-ABLAPL/3958/2026 ABLAPL/1766/2026	RASHMI RANJAN PANDA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	AGARAPADA /23 /2026 () //
368	D-ABLAPL/2936/2026 ABLAPL/1767/2026	KRUPASINDHU DUTTA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /114 /2025 () //
369	D-ABLAPL/3964/2026 ABLAPL/1768/2026	RITANJALI MALLICK VS STATE OF ODISHA	PRATIK DASH VS	BASUDEVPUR /604 /2025 () //
370	D-ABLAPL/3972/2026 ABLAPL/1769/2026	SANGRAM DUTTA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	PURI SADAR /16 /2026 () //
371	D-ABLAPL/3989/2026 ABLAPL/1770/2026	BISWANATH DASH VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	BAREIPALI /12 /2026 () //
372	D-ABLAPL/3990/2026 ABLAPL/1771/2026	SWAPNARANI BEHERA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	BAREIPALI /12 /2026 () //
373	D-ABLAPL/3757/2026 ABLAPL/1772/2026	SARADA PRASAD SETHY @ S.P. SETHY VS UNION OF INDIA(CBI)	ALEKHA KUMAR SAHOO VS	/ /0 () //
374	D-ABLAPL/3902/2026 ABLAPL/1773/2026	ANUPAM BEHERA VS	JAYADEBA BEHERA VS	KHARABEL NAGAR P.S. /69 /2026 ()

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375	D-ABLAPL/3859/2026 ABLAPL/1774/2026	STATE OF ODISHA RANJIT NAIK @ BABUNU VS	RAMAKRISHAN NAIK VS	// BIDANASI /216 /2024 ()
376	D-ABLAPL/3909/2026 ABLAPL/1775/2026	STATE OF ODISHA BUBU PRASAD BHARATI VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /410 /2025 ()
377	D-ABLAPL/3871/2026 ABLAPL/1776/2026	STATE OF ODISHA SRADHANANDA ROUT VS	OM SWARUP VS	// MAHILA P.S.(BBSR) /18 /2026 ()
378	D-ABLAPL/3943/2026 ABLAPL/1777/2026	STATE OF ODISHA BABUL @ BABULA @ BABLU NAIK VS	OM PRAKASH SARAN VS	// DHENKANAL SADAR /77 /2026 ()
379	D-ABLAPL/3888/2026 ABLAPL/1778/2026	STATE OF ODISHA BASUDEV CHHATOI VS	PRABIN DAS VS	// MAHILA P.S.(BBSR) /6 /2026 ()
380	D-ABLAPL/3963/2026 ABLAPL/1779/2026	STATE OF ODISHA AMIYA RANJAN MALLIK VS	SUKANTA KUMAR NAYAK VS	// AIR FIELD P.S. /34 /2026 ()
381	D-ABLAPL/3892/2026 ABLAPL/1780/2026	STATE OF ODISHA SOUDAMINI SUBUDHI VS	MANAS KUMAR CHAND VS	// BEGUNIA P.S. /107 /2014 ()
382	D-ABLAPL/4028/2026 ABLAPL/1781/2026	STATE OF ODISHA MANGARAJ PRADHAN VS	MANAS KUMAR CHAND VS	// NACHUNI /34 /2026 ()
383	D-ABLAPL/3993/2026 ABLAPL/1782/2026	STATE OF ODISHA PARAMESWAR PRADHAN VS	SUKANTA KUMAR DALAI VS	// KHUNTUNI /1 /2026 ()
384	D-ABLAPL/3856/2026 ABLAPL/1783/2026	STATE OF ODISHA RAJESH PATRA @ SANDHA VS	ARIJEET MISHRA VS	// BALIANTA P.S. /46 /2026 ()
385	D-ABLAPL/4050/2026 ABLAPL/1784/2026	STATE OF ODISHA TILAK KUMBHAR VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// BARGARH /58 /2026 () //

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386	D-ABLAPL/3995/2026 ABLAPL/1785/2026	RUDRA GOCHHAYAT VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	KENDRAPARA /1 /2026 () //
387	D-ABLAPL/3955/2026 ABLAPL/1786/2026	JYOTIRANJAN PANDA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	AGARAPADA /23 /2026 () //
388	D-ABLAPL/3945/2026 ABLAPL/1787/2026	PRAHALLAD JENA @ PRAHALLAD KUMAR JENA @ PAHALI VS STATE OF ODISHA	SATYABRATA DASH VS	BALIANTA P.S. /26 /2015 () //
389	D-ABLAPL/3946/2026 ABLAPL/1788/2026	URMILA JENA @ JAMUNA JENA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATTAMUNDAI /28 /2026 () //
390	D-ABLAPL/4051/2026 ABLAPL/1789/2026	SUJATA SWAIN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /244 /2022 () //
391	D-ABLAPL/3948/2026 ABLAPL/1790/2026	PRADEEP MOHAPATRA @ PRATAP CHANDRA MOHAPATRA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	BRAHMAGIRI /146 /1993 () //
392	D-ABLAPL/4056/2026 ABLAPL/1791/2026	KALPATARU SARANGI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	JAGATPUR /385 /2025 () //
393	D-ABLAPL/3949/2026 ABLAPL/1792/2026	JAYANTA AGRASINGH @ BABUNA VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	KANAS /157 /2024 () //
394	D-ABLAPL/4058/2026 ABLAPL/1793/2026	SANJAY KUMAR KAR VS STATE OF ODISHA	ASHOK KUMAR PATRO VS	MOHANA /48 /2020 () //
395	D-ABLAPL/4064/2026 ABLAPL/1794/2026	SIDHARTH MANGARAJ @ KANHA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /13 /2026 () //
396	D-ABLAPL/3947/2026 ABLAPL/1795/2026	NAGARJUNA SENAPATI VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	SATYABADI /451 /2025 () //